

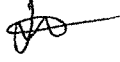


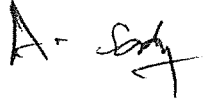
NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/07/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER : MA/359/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S.SATHIYANARAYANAN	Counsel for Applicant	
2.	ANITHA G.	Counsel for R9 & R11	
3)	S. Satish k	Counsel for R3, R8 & R10	
4)	A. SANTHANARAJAN KARTHA	Counsel for Respondent Director	

ORDER

At request of the parties, list this matter for hearing on 29.07.2019.

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)